

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P. No. 3 of 2012 &
I.A. No. 176 of 2013

Dated : 3rd September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Indian Biomass Power Association ... **Appellant(s)**

Versus

Ministry of Power, Govt. of India & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umapathy

Counsel for the Respondent(s): Mr. C.K. Rai for R.6
Mr. S. Vallinayagam for R-9
Ms. Swapna Seshadri for CSERC
Ms. Suparna Srivastava for R.5 & 8
Mr. Samir Malik for PTC
Mr. K.V. Balakrishnan & Mr. K.V.
Mohan for APERC
Mr. Rutwik Panda for OERC.

ORDER

Learned counsel for Andhra Pradesh State Commission again seeks time to file reply. He is directed to file the reply on or before 16th September, 2013. Since reply would be filed the pleadings would be complete.

Post the matter for hearing on **24th September, 2013 at**

2.30 p.m.

(V.J. Talwar)

Technical Member

ss/ak

(Rakesh Nath)

Technical Member

(Justice M. Karpaga Vinayagam)

Chairperson